

Kms south of New Moore Island. The slick has been reportedly caused when crude oil was being transferred from a Singapore based tanker T. T. Energy to a small Bangladesh Shipping Corporation Tanker at the Island of Kutubdia off the Chittagong coast. The discharge occurred when one of the old tankers on the T T. Energy sprung a leak.

The oil slick was initially 13 Kms long but later on split into small patches. As of now, no slick is visible in the area. Since the slick has totally disintegrated, it does not pose any threat to animal, plant life and mangrove forests in Sunderbans.

An Inter-Departmental Coordination Group is monitoring the situation.

12.00 hrs.

[Translation]

SHRIMATI KRISHNA SAHI (Begusarai). Mr. Speaker, Sir, through you, I would like to draw the attention of the Union Home Minister to the fact that the law of the jungle prevails in Bihar. Just a few days back....(Interruptions) you will have to listen to me. (Interruptions)

Mr. Speaker, Sir, there have been four kidnappings in the last one week. Only day before yesterday, a businessman's child was kidnapped in Begusarai district. Before that, a Doctor's child was abducted and when the people went to meet the Chief Minister, the latter told them that the child must be taking a boat ride somewhere in the Ganga and will return himself within two-three days. You can judge the situation for yourself. Through you, I would like to tell the Union Government not to remain a silent spectator to these incidents. It should intervene in the matter. (Interruptions)

A brutal massacre took place at Barah and the entire world was stunned. Such

inhuman killings are taking place and kidnappings have become a regular feature. Only day before yesterday, a businessman Shri Rungta's child was kidnapped (Interruptions). Mr. Speaker, Sir, you should listen to all these things.

The Janata Dal MPs won't raise such matters, although they claim to play a constructive role. They can see for themselves. Mr. Speaker, Sir, the leaders of the Janata Dal are present in the House. (Interruptions). The whole world has been a witness to the inhuman carnage at Barah, yet no one of them felt it necessary to raise the matter in the House. They haven't initiated any action against the guilty.

Mr. Speaker, Sir, you will have to intervene in this matter. You will have to tell the Union Government that the occurrence of such incidents in Bihar is a matter of shame for the entire country. Therefore, through you, I would like to draw the attention of the Minister of Home Affairs towards this issue. (Interruptions)

MR. SPEAKER: Please take your seat.

(Interruptions)

MR. SPEAKER: This is not a court, you can not question him like this.

(Interruptions)

MR. SPEAKER: I am asking you to sit down.

[English]

Please take your seats. I am standing on my legs. Is it necessary every day for the Presiding Officer to stand up and say that you will be allowed one after the other? Why don't you think that the Members would be allowed one after the other? Why all of you are getting together all the time and then

sitting? I cannot compete with you. It is not possible. My voice has to be heard.

(Interruptions)

MR. SPEAKER: Nothing is being recorded. What you say is not being recorded. Are you interested in just speaking? Are you not interested in getting what you say recorded? If you are interested, please cooperate. One after the other, you will get the opportunity. Please cooperate. I will call out your name. Then you stand up and then you speak.

(Interruptions)

[Translation]

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, has he only got the right to speak? Don't I have that right? (Interruptions)

MR. SPEAKER: You too have that right. You have been given time to speak.

SHRIMATI KRISHNA SAHI: Shri Ram Vilas Paswan won't say anything about it. Shri V.P. Singh also won't say anything about it. (Interruptions)

MR. SPEAKER: Please try to understand. What can I do, if you don't understand it? I was telling them, not you. Please sit down.

(Interruptions)

[English]

MR. SPEAKER: Being the lady Member, I allowed you for the first time. Why are you interrupting unnecessarily? I allowed you for the first time. You are still casting aspersions. It is very unfair and unjust. Please do understand. I am trying to help you.

(Interruptions)

[Translation]

SHRI RAM VILAS PASWAN (Roserā): Mr. Speaker, Sir, I did not want to speak, but she mentioned my name and said that I should have said something on this issue. I would just like to say in one line.

MR. SPEAKER: She hasn't said anything. She just observed that Shri Ram Vilasji is quite active in the House.

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, through you, I would like to make only one request to the Union Government, and it is that they should come out with a white paper.

[English]

MR. SPEAKER: You are justifying her statement. I have called Shri Saifuddin Choudhury to speak. You are forcing your statement.

[Translation]

SHRI RAM VILAS PASWAN: No, Mr. Speaker, Sir, or else, I should be given some time later on to say one line.

MR. SPEAKER: Okay, I will give you time later on.

12.05 hrs.

RE: INVESTIGATION INTO THE ASSASSINATION OF FORMER PRIME MINISTER. SHRI RAJIV GANDHI

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa). Sir, I wish to draw the attention of the Government and the House to a very disturbing news that the video-film that was taken on the fateful night of May, 21 at Sriperumbudur in which the former Prime